THE HIGH COURT OF MEGHALAYA SHILLONG

NOTIFICATION

Dated, Shillong 4th July, 2016.

No. HCM.III/123/2015/_____. It is hereby notified that in place of 5th July, 2016 Hon'ble the High Court of Meghalaya is pleased to declare 6th July, 2016 (Wednesday) as Holiday on account of Id-Ul- Fitr in the High Court of Meghalaya and subordinate Courts.

It is hereby informed that 5th July, 2016 shall remain a working day in the High Court as well as subordinate Courts. It is further informed that cases in the Advance Cause List for 06.07.2016 in High Court shall be taken up on 07.07.2016. Separate List shall be issued for 05.07.2016.

By Order,

JOINT REGISTRAR

Memo No. HCM.III/123/2016/2427 A Dated, Shillong 4th July, 2016. Copy to:-

- 1. The Advocate General Meghalaya, High Court of Meghalaya, Shillong.
- The District & Sessions Judge, Shillong/Jowai/Nongpoh/ Nongstoin/ Williamnagar/Tura
- The Joint Registrar –cum–Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.;
- 4. The Deputy Registrar, High Court of Meghalaya, Shillong.
- The Deputy Registrar/Financial Adviser, High Court of Meghalaya, Shillong.
- 6. All Assistant Registrar High Court of Meghalaya, Shillong.
- 7. The Chief Librarian, High Court of Meghalaya, Shillong.
- 8. All Private Secretaries attached to Hon'ble Judges, High Court of Meghalaya, Shillong.
- 9. The Public Relation Officer, High Court of Meghalaya, Shillong.
- 10. The System Analyst, High Court of Meghalaya, Shillong for uploading the same in the official website.
- 11. The Court Officer, High Court of Meghalaya Shillong.
- 12. All Superintendent High Court of Meghalaya, Shillong.
- 13. The Stamp Reporter, High Court of Meghalaya, Shillong.
- 14. The Accountant, High Court of Meghalaya, Shillong.
- 15. The PA to Registrar General, High Court of Meghalaya, Shillong.
- The President/Secretary, High Court Bar Association, Shillong.
- 17. The President/ Secretary, Shillong Bar Association, Shillong.
- 18. Notice Board.
- 19. Office file.

JOINT REGISTRAR